NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/180/2017

NAME OF THE PETITIONER(S)

: MUNEES ENGINEERING & SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. A. DOVBAVADIVU PASTITIONARD'S

ROV. COUNTRE

2. B. Sgrathbah Representing Course

L. Roc, Chema Br. Roc, Chemai

ORDER

Counsel for the applicant present. Representative of ROC present. Heard. Order is reserved.

Member (Technical)

-sdr (S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc